

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH AT RANCHI

O.A. NO. 051/00197/2017

CORAM

HON'BLE SHRI JAYESH V. BHAIKARIA, MEMBER (JUDICIAL)
HON'BLE SHRI DINESH SHARMA, MEMBER (ADMINISTRATIVE)

DATE OF ORDER 12.04.2019.

Amit Akhauri S/o late Narendra Bihari Lal, R/o Sambhav Apartment 4-D, Dam Side Road No.2, near Gandhi Nagar, P.O.- Ranchi University, P.S. Gonda Distt- Ranchi and 19 others

By Advocate : Shri R. Giri

Versus

1. Union of India through the Secretary, Ministry of Information & Broadcasting, Government of India, New Delhi- 110001 and four others.

By Advocate : Shri Rajendra Krishan

ORDER (ORAL)

Jayesh V. Bhairavia, Member (Judl.) :- L/c for applicant submits that he has received instructions from his client that he does not want to pursue this case. Therefore, l/c for applicant submits that he may be permitted to withdraw this O.A.

Permission is granted. Accordingly, O.A is dismissed as withdrawn.

(Dinesh Sharma)
Member (Admn.)

(Jayesh V. Bhairavia)
Member (Judl.)

mks

